

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA): (a) The power supply to Punjab was considerably reduced in January, 1973.

(b) The reduction of power supply to Punjab from Satpura was due to the increase in the requirement of Rajasthan and Madhya Pradesh. Chief Minister of Rajasthan has been requested by the Union Minister of Irrigation and Power for passing on the surplus power from Satpura to Punjab.

**Sharing of Waters of Sona River by Bihar, Madhya Pradesh and U.P.**

1061. SHRI SUKHDEO PRASAD VERMA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Central formula to resolve the differences among Bihar, Madhya Pradesh and Uttar Pradesh on the sharing of the waters of the Sona river has not found favour with cultivators of the State of Bihar; and

(b) if so, whether in view of this the Centre proposes to reconsider the formula?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA): (a) and (b). Discussions have been held with the three States and efforts continue to be made to evolve proposals which might be acceptable to all of them. It is hoped that a settlement will be arrived at amongst the States in the near future.

**Request by West Bengal Government to enquire into Central allegations against D.V.C.**

1062. SHRI RA. MBHAGAT PASWAN: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether West Bengal Government had requested the Centre to inquire into the allegations of administrative inefficiency and bureaucratic

bungling in Damodar Valley Corporation; and

(b) if so, the action taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI BALGOVIND VARMA): (a) No, Sir.

(b) Does not arise.

**'Work-to-rule' agitation by Workers of O.&N.G.C.**

1063. SHRI YAMUNA PRASAD MANDAL:

SHRI PRIYA RANAJN DAS. MUNSI:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) whether O.&N.G.C. workers resorted to 'work-to-rule' agitation and also one-day strike in the month of January, 1973; and

(b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH):

(a) Some of the O.&N.G.C. workers of the Western Region in Gujarat and Jaisalmer Project (Jodhpur) in Rajasthan resorted to 'work-to-rule' and also went on one day's token strike in the month of January, 1973.

(b) This was to press the demands of the Commission's employees for revision of wages, payment of third interim relief and bonus thereon, etc.

**Experts' Comments on Ganga-Cauvery Link**

1064. SHRI YAMUNA PRASAD MANDAL:

SHRI SAMAR MUKHERJEE:

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Engineering experts in the country have stated that the